

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.504/2024

VISHAL SOREN @ BISHAL SOREN & ORS.

Petitioner(s)

VERSUS

NATIONAL BOARD OF EXAMINATION IN MEDICAL
SCIENCES & ORS.

Respondent(s)

Date : 09-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Mr. Sanjay R Hegde, Sr. Adv.
Mr. Anas Tanwir, AOR
Mr. Abhisht Hela, Adv.
Mr. Shwetank Sailakwal, Adv.
Mr. Ebad Ur Rahman, Adv.
Ms. Masoom Raj Singh, Adv.
Mr. Shahrukh Ali, Adv.
Mr. Ankit Tiwari, Adv.
Mr. Tanay Hegde, Adv.
Mr. Mohammaad Asif Abbas, Adv.
Ms. Shaoni Das, Adv.
Ms. Sakshi Banga, Adv.
Mr. Mayank Suryan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 We are not inclined to entertain the Petition under Article 32 of the Constitution of India.
- 2 The Petition is accordingly dismissed.
- 3 Pending applications, if any, stand disposed of.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar